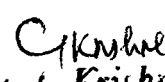


In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./TA/MP. No. /199

Versus.....

Date of Order	MA no. & 3/95 Orders
6.2.95	Mr. S.A.H. Zaidi - Departmental representative on behalf of the applicants in MA The D.B. has not been formed today. Be listed before B.E. on 15.2.95 for admission. Dy. Registrar A.T. Jaipur Bench, JAIPUR <u>15.2.95</u> ✓ S.S. Hasan, counsel for applicants. ✓ J.K. Kaushik, Counsel for respondent. This is an MA praying for grant of six month time to implement the directions of this Tribunal in OA 113/90 (515/92), decided on 4.3.91. The counsel for respondent (original applicant) does not object to it. main applicants are granted After hearing the learned counsel for the petitioner, we grant four months time to implement the order of the Tribunal dated 4.3.91. No further time for this purpose shall be granted to the applicants. Matters disposed of accordingly.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judicial) Recd copy 6/11/95